

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. I.A. 3819/2022

I.A. 317/2022

I.A. 04/2022

I.A. 2895/2021

I.A. 2007/2020

IN

C.P.(IB) -126(MB)2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Mahakali Fuel Pvt Ltd.

V/s.

Etcoco Denim Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **20.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vittal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)